

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 405****DATED : 12/02/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	E/ROA/85038/2018	. S.G. International -Vs- CCE MUMBAI - I	IP/DR	* Issue Notice
	E/469/1998			
2	E/EH/85056/2018	PSL LTD. -Vs- CCE RAJKOT	V. Sridharan, /DR	Issue Notice
	E/1843/2011			
3	E/EH/85044/2018	RHODIA SPECIALTY CHEMICALS INDIA PVT LTD -Vs- CCE RAIGAD	Economic Laws Practices /DR	Issue Notice
	E/86047/2017			
4	E/COD/85045/2018	SHIVRATNA UDYOG LTD -Vs- C.C.T., PUNE - II	IP/DR	Issue Notice
	E/88135/2017			
<u>MISC (EXTN) MATTERS</u>				
5	E/MISC/85037/2018	The Bombay Dyeing & Manf. Co. Ltd. -Vs- CCE RAIGAD	Prashant Patankar /DR	Issue Notice
	E/908/2012			
<u>REGULAR MATTERS</u>				
6	E/2257/2006	. Microbyte Systems & Services -Vs- CCE MUMBAI - I	A.V.Naik /DR	*
7	E/621/2008	Tata Motors Limited -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	*
8	E/1081/2008	Metro Shoes Pvt. Ltd. -Vs- CCE MUMBAI - I	Vishal Agarwal /DR	* No Notice
9	E/355/2009	Metro Shoes Ltd. -Vs- CCE MUMBAI - I	Vipin Kumar Jain /DR	* No Notice
10	E/1842/2012	METRO SHOES	Tax Law Chambers	Issue

		-Vs- CCE MUMBAI - I	/DR	Notice
11	E/86473/2014	METRO SHOES LTD -Vs- CCE MUMBAI - I	Vishal Agarwal /DR	No Notice
12	E/262/2009	Bharat Petroleum Corporation Ltd. -Vs- CCE MUMBAI - II	V. Sridharan, /DR	*
13	E/87429/2015	BHARAT PETROLEUM CORPORATION LTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
14	E/405/2009	BILT Graphic Paper Products Ltd. -Vs- CCE NAGPUR	IP/DR	*
15	E/406/2009	BILT Graphic Paper Products Ltd. -Vs- CCE NAGPUR	IP/DR	*
16	E/467/2009	CCE AURANGABAD -Vs- Videocon Exports Pvt. Ltd.	DR/IP	*
17	E/950/2009	Indoworth (India) Ltd. -Vs- CCE NAGPUR	Mayur Shroff /DR	* Issue Notice
18	E/966/2009	CCE NASHIK -Vs- Schneider Electrical India (P) Ltd.	DR/IP	* No Notice
19	E/971/2009	Vishnu Kumar Ratanlaji Oza -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
20	E/972/2009	Vinar Ispat Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
21	E/1084/2009	Mehul Gandhi -Vs- CCE MUMBAI - I	Economic Laws Practices /DR	* No Notice
22	E/1085/2009	Midpoint Software & Electro Systems Ltd. -Vs- CCE MUMBAI - I	Economic Laws Practices /DR	* No Notice
23	E/1086/2009	Fifth Generation Electro Systems Pvt. Ltd. -Vs- CCE MUMBAI - I	Economic Laws Practices /DR	* No Notice
24	E/1143/2009	Pla Components -Vs- CCE MUMBAI - II	S.S. Pathak /DR	* Issue Notice
25	E/89384/2013	PLA COMPONENTS -Vs- CCE MUMBAI - II	Neerav R. Mainkar /DR	Issue Notice
26	E/89746/2013	CCE MUMBAI - II -Vs- PLA COMPONENTS	DR/IP	Issue Notice
27	E/1204/2009	Nidhi N Gupta -Vs- CCE MUMBAI - V	Economic Laws Practices /DR	* No Notice
28	F/89/2010	Geetika S Gupta	Economic Laws	No Notice

		-Vs- CCE MUMBAI - V	Practices /DR	
29	E/1220/2009	Maharashtra State Electricity Distribution Co. Ltd. -Vs- CCE AURANGABAD	D.R. Gadekar /DR	* Issue Notice
30	E/1467/2009	CCE KOLHAPUR -Vs- Krishna Anti Oxidant Pvt. Ltd.	DR/IP	* Issue Notice
	E/CROSS/10/2010			
31	E/1475/2009	Narhari Engg. Works -Vs- CCE THANE II	D.H. Mehta /DR	* Issue Notice
32	E/1476/2009	Narhari Engg. Works -Vs- CCE THANE II	D.H. Mehta /DR	* Issue Notice
33	E/1482/2009	Indus Paper Boards Pvt.Ltd. -Vs- CCE NAGPUR	Economic Laws Practices /DR	* Issue Notice
34	E/1148/2012	INDUS PAPER BOARDS PVT. LTD. -Vs- CCE NAGPUR	Economic Laws Practices /DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**